

SLP(C)No. 12017-12018 OF 2002
L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J
ITEM NO.10 COURT NO.6 SECTION-XVI

IN THE SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) NOS.12017-12018 OF 2002

(Against the judgment and final order dated 19.4.02 in
COT No.385 of 2000 of the High Court of Judicature at Calcutta)

Gopeswar Prasad Agarwal Petitioner(s)
:versus:

Bengal Peerless Housing Dev. Co.Ltd. & ors. Respondent(s)

(With appln. for exemption from filing c/c of the impugned
judgment and with prayer for interim relief)

17-6-2002 : These matters were called on for hearing today.

CORAM:
HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For the Petitioner(s) Mr. Abhijit Sengupta, Adv.

For the Respondent(s) Mr. Prasanjit Basu, Adv.
Mr. H.K. Puri, Adv.

Upon hearing counsel the Court passed the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

List the matter next week.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master